			M/s Pa	anacea Hospital	sPvt. Ltd.				
_		List of Stakeholders u/R 31 of the Liquidation Regulations - AS ON 15 3 20							
SI. N o.	Category	Particulars of Stakeholders	Claim submitted Rs.	Claim accepted Rs.	Secured / Unsecured	Proofs admitted in part / rejected in part / wholly rejected	% of Liquida tion value	Stakeholde Committee member	
	Financial Creditor -								
A	Secured	Bank of India	1,05,10,084	1,05,10,084	Secured	admitted in full		Yes	
	FC	SBI	3,90,07,895	3,90,07,895	Secured	admitted in full		Yes	
		Total Secured FC	4,95,17,979	4,95,17,979			852		
В	FC- unsecured	Dr.Kiran	8,83,500	8,83,500	Unsecured	admitted in full		yes	
	FC	Chetan Kumar P.	41,43,750	41,43,750		admitted in full		yes	
Г		Total unsecured FC	50,27,250	50,27,250	Onsecured	dumitted in run	87	yes	
				33,27,233			0,		
В	Operational creditors								
	ОС	Dr.Kiran	4,90,000	4,90,000	unsecured	admitted in full			
	ос	Jayamma - Building 334 owner	1,83,62,081	1,06,36,685	Unsecured	admitted in part as balance amount was admitted as CIRP cost		ves	
	ОС	Manu - Building owner 333	1,83,62,081	1,12,70,000	unsecured	admitted in part as balance amount was admitted as CIRP cost		ves	
		Total Operational Creditors	3,72,14,162	2,23,96,685			386	,	
	WORKMEN	Nil							
С	GOVERNMENT	Employees Provident Fund Organisation	1,28,44,365	1,28,44,365	Unsecured		221	yes	
	TOTAL		10,46,03,756	8,97,86,279					
		Average- Net Realisable value as per Valuation report		58,08,677					
		Valuation report		30,00,077		I	I	1	



Liquidator

M/s. Panacea Hospitals Pvt. Ltd.,

IBBI/IPA-002/IP-N00306/2017-18/10864

C-006, Pioneer Paradise, 24th Main Road,
7th Phase, J.P.Nagar, Bengaluru - 560078.

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